

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **02.01.2025** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024	Comandur Parthasarathy Vs Suhasini Ashok B & 4Ors.	Mr. Kopal Sharraf	Ms. Suhasini Ashok For Caveator
2	Comp App (AT) (CH) (Ins) No. 473/2024 For Urgent Hg. IA No. 1299/2024 For Direction IA No. 1230/2024	Regional Provident Fund Commissioner-II (Legal) Vs Mr.Dileep K.PResolution professional	Mr. Vishnu Mr. Anyruddh	
3	Comp App (AT) (CH) (Ins) No. 474/2024 For Stay IA No. 1301/2024	Sajan Vargese Vs The South Indian Bank Limited & 1Anr.	Mr. Ashok B shenoy	
4	Comp App (AT) (CH) (Ins) No. 475/2024 For Exemption IA No. 1308/2024 For Urgent Hg. IA No. 1309/2024 For Condone Delay IA No. 1310/2024 For Stay IA No. 1311/2024	Religare Finvest Limited Vs N.Kumar& 3Ors.	Mr. Ashwin Shanbhag Mr.Kunal Kanungo	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 250/2024	Imperial Coastal Infra rep by K Subba Raju, Managing Partner Vs Liquidator, IVRCL Ltd (Under Liquidation) & 3 Ors.	Mr. CVK Reddy	Mr. Nithyavendhan KR1 R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
7	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
8	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
9	TA (AT) No.166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr.T Ravichandran R1 Mr. K Moorthy- R2
10	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr	Mr. M. Gagan Bothra Party-in-person	Mr.K Chandrasekaran - R1 & R2
11	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad, PCS
12	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumalaturupati Constructions India Pvt Ltd and 8 Ors.	Mr.Y Suryanarayana	Mr. K Manivannan R2
13	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No.605/2023 For Exemption IA No. 606 & 607/2023	Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt. Ltd. Vs Pavitra Vyas, RP of Kavi Protein and Feed Pvt. Ltd. & 2 Ors.	Ms. Kinjal Goyal	Mr.Raghuram Cadambi- R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3

14	Comp App (AT) (CH) (Ins) No.247/2024 For Stay IA No. 655/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr. WITH	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1
15	Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1

02.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
17	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in